Agreement with Federal Republic of Germany for special loan for Rourkela Steel Plant

2970. SHRI YASHWANT SINHA: Will the Minister of STEEL AND MINES be pleased'to state:

(a) whether it is u fact that during the Prime Minister's recent visit to FRG an agreement was sig^{ne}d for a special loan for the Rourkela Steel Plant; and

(b) if so, the amount of the loan, it_s terms and the specific purpose for which it will be utilised?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) and (b) No agreement was signed with the Federal Republic of Germany for a special loan for Rourkela Steel Plant during Prime Minister's recent visit to that country. The West German Government, however, announced a credit of DM 660 million for the modernisation of the said Plant. The modalities and terms of utilisation of the announced loan have not yet been decided.

Encouragement to Organisations to look after mentally retarded persons

@2971. DR. G. VIJAYA MOHAN REDDY: DR. YELAMANCHILI SIVAJI:

Will the Minister of WELFARE be pleased to state;

(a) whether needs of mentall v retarded persons $_0$ f various age groups are being fully catered to by Voluntary and Government Institutions^ if so, what are the details thereof;

©Previously Unstarred Question 2685, transferred from the 17th August, 1988.

(b) whether a joint home interven tion programme which looks after the mentally retarded at home and also the handicapped who are not mental ly retarted is being done in the Special School in Standthagen in West Germany; and

(c) whether organisations such as 'Samadhan are proposed to be encour raged to take up such combined pro grammes?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI VSUMATI ORAON): (a): The primary responsibility for j the welfare and upliftment of the handicapped rests with the ' State Governments. However, in its coordinating and pace-setting role, the Centre has been assisting the State Governments as well as the voluntary organisations in programmes designed for rehabilitation of the handicapped. In this regard following programmes to cater to the needs of vrious age-groups of mentally retarded persons are being implemented.

(i) Grant in-aid is provided to voluntary organisations for implementing projects for education, training and rehabilitation of the mentally retarded persons,

(ii) National Institute for the Mentally Handicapped has been set up at Secunderabad as apex level organisation for training, research and manpower development in the field of welfare of Mentally Retarded.

(iiil For Children with mild mental retardation, integrated education is provided.

I (iv) About 300 special schools in Go-i vernmerrt and voluntary sector provide education, skill training, vocational training to the mentally retarded persons.

(b) We are not aware of the programmes being implemented by STANDTHAGEN in West Germany. 85 Written Answers

(c) Central Govt. is assisting SAMADHAN,

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New Delhi in imple. I menting its programmes. If any other Organisation submits proposals for implementing similar programmes, it may be considered by Government for providing financial assistance.

Irregularities in allotment of land in rural area, of Delhi

YELAMANCHILI SIVA 2972. DR. JI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that some irregularities~liave come to Governments notice in the allotment of residential land in rural areas of Delhi meant for the Scheduled castes and landless persons; and

(b) if so, what are the details thereof and what action Government propose to take to bring the culprits to book?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Information, is being collected and will be laid on the Table of the Sabha.

Compensation for demolition in Sitapuri in West Delhi

2973. DR. YELAMANCHILI SIVA JI; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that over 1000 houses/jhuggies had been demo, lished by Delhi Development Authority in Sitapuri in West Delhi on 12th June, 1988;

(b) whether some of the houses were constructed f^{or} more than 4/5 years;

the land on which j these (c) whether houses were built belonged to DDA and if so, when was this land acquired by Delhi Administration and when was it handed over to DDA:

(d) what steps were taken to clear the unauthorised possession/construe. j. tion thereon since taking possession of land by D.D.A.; and.

(e) if no action was taken hi this regard by D.D.A. what action Government propose to take to rehabilitate/ compensate the sufferers?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Only 300 semi.pakka structures and boundary walls were demolished in Sitapuri in West Delhi on 12-6-88.

(b) No, Sir.

(c) This piece of land was acquired by Delhi Admn, in Sept., 1986 and handed over to DDA in the same month

(d) The unauthorised encroachers were warned orally as well as through public notices published in all the leading newspapers by DDA. The demolition of these unauthorised structures was planned right from Decem-ber_i 87, but it could materialise only in June, 1988 as Police Force was not available previously due to the law and order situation prevailing in the city.

(e) As these persons were recent unauthorised encroachers of DDA acquired land. the question of their rehabilitation/compensation does not arise.

Drastic reduction in manpower re. quirements of SAIL

2974. DR. YELAMANCHILI SIVAJI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact, that the Steel Authority of India plans to effect drastic reduction in its manpower requirements;

(b) if so, the details of the plan and the manner in which it is proposed to be implemented; and

(c) whether the plan is likely to affect the production targets of the Steel Plants in any way?

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